been completed. The survey revealed that the line will be 30 kms. long and will cost Rs. 3.77 crores. The line has not been found to attract sufficient traffic to justify its construction at present.

Paraffin Wax Unit at Haldia

3743. SHRI SHYAM SUNDER GUPTA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether sometime back petrosil Limited, in which US-Gulf Oil Company has 40 per cent share holding has submitted any proposal to set up a Paraffin Wax Unit at Haldia; and

(b) if so, reaction of Government to that proposal?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) In view of the additional capacity for the manufacture of paraffin wax proposed in the Public Sector at Madras and Barauni Refineries, from the demand point of view, the proposal of M/s Petrosil Limited to set up another paraffin wax plant at Haldia was not justified. It was therefore rejected.

Prices of Chloramphenicol

3744. SHRI SURENDRA BIKRAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is true that the prices of Cholraphenicol have fallen down sharply in the open market due to large imports of L-Base which have already arrived in January and February, 1978 and are still continuing;

(b) if so, in light of the above have Government received representation from the industry to reduce price of L-Base distributed by the canalising agency to combat the large scale imports arriving due to various letters of credit opened before 27-9-1977;

(c) whether Government are aware that some interested officials are delaying the reduction of price of L-Base distributed by the canalising agency so as to enable the parties who have imported L-Base against REP Licences to benefit from the situation; and

(d) the reaction of Government thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Prices of Chloramphenicol in Bombay Market are reported to have declined from Rs. 570/580 per kg. in December, 1977 to Rs. 510/520/515 per kg. in February/March, 1978. It is learnt that 10.15 tonnes have come in at Bombay Port from 1-1-78 to 14-3-78, other than imports through C.P.C.

(b) Representations have been received that the selling price of L-Base to be released by CPC may be lowered.

(c) and (d). BICP, who were asked to submit a report on fair selling price of L-Base after conducting cost examination of conversion of L-Base into Chloramphenicol of two small scales units, have submitted their report recently. The report is under consideration and final decision will be taken shortly.

मांडला—अमरकंटक रेलवे लाइन

3745. श्री श्यामलाल धुर्वे : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मध्य प्रदेश के पिछड़े आदिवासी क्षेत्र मांडला से अमरकंटक पेंड्रा तक रेलवे लाइन बिछाने के लिये सर्वेक्षण कार्य शुरू किया है; और

(ख) यदि हां, तो इस कार्य को प्राथमिकता न देने के क्या कारण हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख). इस लाइन के लिए अभी तक कोई सर्वेक्षण नहीं किया गया है । इस समय संसाधनों की अत्यधिक तंगी के कारण इस परियोजना पर काम शुरू करने का कोई प्रस्ताव नहीं है ।

Hassan-Mangalore Line

3746. SHRI K. MALLANNA: Will the Minister of RAILWAYS be pleased to state:

(a) when the Hassan-Mangalore railway line will be completed; and

(b) whether any provision has been made to convert the line into broad gauge?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) It is expected to be completed by 31st December, 1978.

(b) Tunnels and substructure of bridges have been constructed for broad gauge standard to facilitate conversion from metre gauge to broad gauge at a later date if need arises for the same.

सेवा-निवृत्त किये गये रेलवे सुरक्षा दल के कर्मचारी

3747. **श्री रामानन्द तिवारी** : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) आपातकाल के दौरान नियम 47 के अन्तर्गत पूर्वोत्तर रेलवे में जवानों से लेकर इंसपैक्टर तक रेलवे सुरक्षा दल के कितने कर्मचारियों को सेवा-निवृत्त किया गया ;

(ख) क्या मन्त्रालय ने यह आदेश दिया था कि उनके उच्च अधिकारी इन कर्मचारियों को बहाल करने के लिये इन सभी मामलों की जांच करें ;

(ग) उनमें से कितने व्यक्तियों को अब तक पुन: नियुक्त किया गया है और कितने और कर्मचारियों को बहाल किया जाना है; और

(घ) शेष कर्मचारियों को अब तक बहाल न करने के क्या कारण है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) आपातकाल के दौरान पूर्वोत्तर रेलवे पर रेलवे सुरक्षा दल नियम, 1959 के नियम 47 के अन्तर्गत रेलवे सुरक्षा दल के रक्षक से निरीक्षक तक के 146 कर्मचारियों को सेवा से हटा दिया गया (सेवा-निवृत्त नहीं किया गया) था ।

(ख) जी हा ।

(ग) और (घ). पूर्वोत्तर रेलवे के मुख्य सुरक्षा अधिकारी द्वारा पुनर्विचार करने के परिणामस्वरूप 38 कर्मचारियों को बहाल किया गया है । पूर्वोत्तर रेलवे के मुख्य सुरक्षा अधिकारी ने जिन मामलों को रद्द किया था उनमें से 76 कर्मचारियों के मामलों पर महानिरीक्षक, रेलवे सुरक्षा दल ने अब तक पुनर्विचार किया है और 76 पुनर्विचारित मामलों में से 51 कर्मचारियों को बहाल करने के हाल ही में आदेश दिये है । शेप 32 कर्मचारियों के मामले विचाराधीन है । अपराधिक गतिविधियों में शामिल होने के कारण शेष कर्मचारियों को बहाल नहीं किया जा सका है ।

रतलाम-बांसवाड़ा रेल लाइन के लिये सर्वेक्षण

3748. **डा० लक्ष्मीनारायण पांडेय** : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या रतलाम-बांसवाडा, इंदौर-दोहद अथवा नीमच-कोटा रेल लाइनों के बारे में सर्वेक्षण किया जा चुका है;